

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd.

v.

Cosmopolitan Technofab Textiles Pvt. Ltd.

..... Petitioners/Applicant

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

Order delivered on 19.09.2019

PRESENT:

For the Petitioner

Mr. Abhay Pratap Singh, Mr. Vaibhav Singh, Mr. Ashish Mathur, Advs.

For the respondent

Mr. Sanjeev Sehgal, Mr. Sanjeev Kumar, Advs.

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)